

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**CORRIGENDUM**

**Dated Shillong, the 25<sup>th</sup> October, 2023.**

**No. LJ (A) 23/85/Pt.II/96** – Please read **“Civil Judge (Senior Division)”** instead of **“Civil Judge”** as appeared in ‘Schedule – A’ under the column ‘Name & Posts’ of **GRADE – II** of this Department’s Notification No. LJ (A) 23/85/Pt.II/94 dt. 13<sup>th</sup> September, 2023.

Sd/-  
(C.V.D. Diengdoh),  
Secretary to the Govt. of Meghalaya,  
Law Department.

**Memo No. LJ(A) 23/85/Pt.II/96-A,**

**Dated Shillong, the 25<sup>th</sup> October, 2023.**

Copy to:-

1. The Accountant General (A&E), Meghalaya, Shillong.
2. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the next issue of the Meghalaya Extraordinary Gazette and to furnish this Department with 200 spare copies.
3. The Registrar General, High Court of Meghalaya.
4. Finance (E) Department for information.
5. Personnel A.R. (A) Department for information.
6. Cabinet Affairs Department for information.
7. DEO, Law (A) Department.
8. Guard file.

By order etc.,



**Joint Secretary to the Govt. of Meghalaya,  
Law (A) Department.**